

Department of Space and the technology has now been passed on to Indian industries for large scale production, to meet the continuing requirement of the Department. These include, High Energy Fuel Polybutadyne Fuel Polymers, for solid Propellants and Unsymmetrical Di Methyl Hydrazine (UDMH) for Liquid Propellants. The high energy solid propellant Hydroxy Terminated polybutadyne (HTPB) has been developed on laboratory scale at the Vikram Sarabhai space Centre Trivandrum. A private company will be producing HTPB for meeting ISRO requirements under licence from ISRO. As regards UDMH the ISRO knowhow has been passed on to firms in public and private sectors for meeting requirements of ISRO.

(c) and (d) Some of the chemicals which are required in small quantities and in the exigencies of various projects, are imported at standard international prices, as and when necessary.

Rivers facing acute water pollution

2507. SHRI KALPNATH RAI &
SHRI K. VASUDEVA
PANICKER :

Will the PRIME MINISTER be pleased to state :

(a) whether any measures have been taken to identify the rivers in the country which are facing acute water pollution ; and

(b) if so, what anti-pollution steps have been initiated for their cleaning?

THE MINISTER OF STATE
IN THE MINISTRY OF ENVIRONMENT AND FORESTS

(SHRI Z. R. ANSARI) (a) Yes, Sir River-basin wise studies have been carried out for all the major rivers in the country and polluted stretches have also been identified.

(b) The anti-pollution steps taken include the following:

(1) Ganga Action Plan has been launched for control of pollution of river Ganga ;

(2) Industries are being persuaded to install effluent treatment plants and treat their effluents to the prescribed standard before discharging them into water bodies; and

(3) Legal action is taken against defaulting units which do not comply with necessary pollution control measures in spite of persuasion.

Chairmen/Vice Chairmen of the Administrative Tribunals

2508. SHRI K. VASUDEVA PANICKER : Will the PRIME MINISTER be pleased to refer to the reply to Unstarred question 1211 given in the Rajya Sabha on the 28th November 1985 and state what are the names of the Chairmen, Vice-Chairmen of the Administrative Tribunals so far set up ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : There is only one Central Administrative Tribunal. The information sought is given in the statement :

Statement

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|--------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Principal and Additional Benches,
New Delhi. | Shri Justice K. Madhava Reddy (Retd.)
—Chairman.
Shri B. C. Mathur—Vice-Chairman.
Shri B.S. Sekhon—Vice-Chairman.
Shri Justice Zaheer Hassan (Retd.)
—Vice-Chairman. |
| 2. Additional Bench, Allahabad | Shri Justice B. C. Gadgil (Retd.)
—Vice-Chairman. |
| 3. Additional Bench, Bombay | Shri Justice Asha Mukul Pal (Retd.)
—Vice-Chairman. |
| 4. Additional Bench, Calcutta | Shri Justice G. Ramanujam (Retd.)
—Vice-Chairman. |
| 5. Additional Bench, Madras | Shri Justice G. Ramanujam (Retd.)
—Vice-Chairman. |